

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1982/92

New Delhi this the 14th day of October 1997

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Shri S. Das Gupta,
Deputy Director General (Geology),
Geological Survey of India,
Faridabad (Haryana).

2. Shri K.K. Basu,
Deputy Director General (Geology),
Geological Survey of India,
Eastern Region,
12 A & B, Rusel Streets,
Calcutta, (West Bengal).

.....Applicants

(By Advocate: None)

Versus

1. Union of India.
through the Secretary (Mines),
Shastri Bhawan,
New Delhi.

2. The Director General,
Geological Survey of India,
27, Jawahar Lal Nehru Road,
Calcutta (West Bengal).

3. Union Public Service Commission
through its Secretary,
Dholpur House,
Sahajahan Road,
New Delhi.

.....Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

We note that none had appeared for the applicant on the last four consecutive occasions. Fresh notices have been ordered to be issued to the applicant on 28.8.97 and the same is presumed to have been served upon him by now, since considerable time has passed.

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2. In the absence of applicant or his
counsel, the O.A. is dismissed for default and
non-prosecution.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

Adige
(S. R. Adige)
Vice-Chairman (A)

cc.